NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. R. VIDHMASHANKAR) Counsel For Respondents 1 to 5
R. ASHOKKUMAR

Cibi Vishnu

Petitioners

Petitioners

ORDER

Counsel for the Petitioner present. Counsel for R1 to R5 also present. No representation on behalf of R6. It appears that the R6 is not interested to pursue the matter. Therefore, R6 is set ex-parte. Counsel for the Petitioner is directed to file rejoinder. Put up on 12.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk